

Title : Regarding broadening of the variety of goods produced by Central Public Sector Enterprises (CPSEs) to include goods produced by women led MSMEs-Laid.

SHRI BHARTRUHARI MAHTAB (CUTTACK): As per the mandate, Central Public Service Enterprises (CPSEs) have to procure 25% of their goods from MSMEs. Out of this, 3% of these goods have to be procured from women led MSMEs. In this regard, the Government has consistently failed to meet this criterion. The value of the items purchased grew to Rs.393.56 crore from 3667 companies in FY20, up from Rs.232.56 crore in FY19 with just a 0.15% stake in total MSE procurement. However, the share only slightly improved to 0.20%. According to Government sources, government entities have not been able to meet the required annual procurement target from women-owned MSEs due to mismatches in the needs of CPSEs and goods produced by women-owned micro and small enterprises (MSEs), as well as problems with the quality of their products and their narrow product range. In light of this issue, I would like to request the Ministry to provide incentives for CPSEs to fulfil this quota. Women-led MSMEs need impetus from the Government to provide them with a market that allows them to flourish. We must try to broaden the kind of goods CPSEs acquire so as to account for the varied goods produced by women-led MSMEs. Similar incentives must be rolled out to encourage CPSEs to procure good from SC/ST-led MSMEs as well.